

factual position in respect of a few models is indicated below:—

	Ex-factory prices in	
	1978	1985
	Rs.	Rs.
Bajaj 150/Bajaj Super	2975.52	6000.00
Bajaj Ghatak	3493.90	6180.00
Priya	3353.14	5885.00
Lambretta/Lamby	3688.50	6226.50
Rajdoot	4550.00	8500.00
Yezdi	4550.00	8500.00
Vijai Deluxe/Super	3920.00	6650.00

(c) The ex-factory prices of Lohia-XE and PL 170 Scooters were Rs. 9600 and Rs. 74002 respectively in 1984 and their current ex-factory prices are Rs. 11355 and Rs. 8200. This increase in price has been mainly due to:

(i) escalation in the cost of imported components on account of fluctuation in currency notes;

(ii) Increase in the price of steel and aluminium.

Revamping of Industrial Policy

239. SHRIMATI MAIMOONA SULTAN: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are considering the question of revamping and re-orienting the Industrial Policy;

(b) if so, what specific modifications are proposed in the Industrial Policy; and

(c) what are the broad features of the new industrial policy, if since revised?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) to (c) Government's Industrial Policy is contained in the Industrial

Policy Resolution of 1956, and more precisely in the Industrial Policy Statement of July, 1980. The Policy is constantly reviewed with a view to achieve the basic socio-economic objectives.

Cement factory

240. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that cement factories which started functioning after February, 1982 and those which started three years later in 1985 are getting the same treatment both in respect of levy price and fixation of percentages of levy and non-levy quota of cement; and

(b) if so, what steps Government propose to take to compensate the cement factories which started in 1985, the cost of which is bound to be much higher as compared to those factories which started production in 1982?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) A representation received for grant of various reliefs to the new units has been referred to the Bureau of Industrial Costs and Prices for study.